

RULE FOR PUBLICATION OF DAILY LISTS

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C.B.R. Notification No. 81, dated 26th November, 1951 as amended by Notifications No. 41-Cus., dated 12th April, 1954 and No. 1-Cus., dated 13th January, 1956. In exercise of the powers conferred by clause (c) of S.9 of the Sea Customs Act, 1878, the Central Board of Revenue hereby makes the following rule relating to goods imported at and exported from the ports of Calcutta, Madras, Bombay and Cochin:-

1. 1 :-

In each of the ports of Calcutta, Madras, Bombay and Cochin the [Commissioner of Customs] shall publish or cause to be published in such manner as he deems fit daily lists of imports and exports containing the following particulars, namely:- Daily List of Imports -

(i) Port or country of origin of consignment.

(ii) Description of goods.

(iii) Quantity of goods.

(iv) Value of goods.

(v) Names of the Steamers.

(vi) Names of the Importers.

Daily List of Exports -

(i) Destination.

(ii) Description of goods.

(iii) Quantity of goods.

(iv) Value of goods.

(v) Names of the Steamers.

(vi) Names of the Shippers.